

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 46/AM11
SCHEDULED TO BE HELD ON 16.02.2011
(HELD ON 21.02.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 46/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 16.02.2011 (held on 21.02.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC

2. Committee confirmed Minutes of NC Meeting No. 45/AM11 held on 10.02.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

		Status: Deferred
NC No.: 46/AM11 Dated: 21.02.2011	HQ F. No. 01/87/162/106/AM11/DES-VII	

Request: Clarification of Export Item description fall under DEPB Schedule Product Code 62, Serial No. 494-Automobile Tyres Reinforced with Nylon Tyrecord Warp Sheet or Rayon Tyre Cord Warp Sheet with or without Butyl Rubber Tyres.

Decision: A deficiency letter was issued to firm on 03.02.2011 (as per DIPP letter dated 03.20.2011) asking following information giving 15 days time for submission of information:

- (i) Copy of observation made by Custom Authorities; and
- (ii) Description of exports in the Shipping Bill.

The Committee noted that the requisite information is still awaited. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.

Deferred for three weeks.

Case No. A-225	BALAJI AMINES LTD.	HQ F. No. 01/87/050/00078/AM11/DES-VII	Status: Deferred
NC No.: 46/AM11 Dated: 21.02.2011	Adv. Lic. No. 3110043268 Dated 18.05.2010	RLA F. No. 31/24/040/00021/AM11	

Request: Fixation of adhoc norms for the export product “Poly Vinyl Pyrrolidone (PVPK 30)”.

Decision: A copy of representation of firm was forwarded to D/o C&PC on 16.11.2010, followed by reminder on 03.02.2011. Comments of T.A. still awaited. Hence, it was decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.

Deferred for three weeks.

Case No. A-226	SYNTHETIC PACKERS PVT. LTD.	HQ F. No. 01/87/050/00007/AM11/DES-VII	Status: Deferred
NC No.: 46/AM11 Dated: 21.02.2011	Adv. Lic. No. 0710070862 Dated 09.04.2010	RLA F. No. 07/24/040/00456/AM10	

Request: Fixation of adhoc norms for the export product “Black Conductive Lay Flat Tubing”.

Decision: A Copy of representation was forwarded to D/o C&PC on 27.12.2010. Comments of T.A. still awaited.

Deferred for three weeks.

Case No. A-227	PARKSONS GAMES AND SPORTS	HQ F. No. 01/87/050/01161/AM07/DES-VII	Status: Deferred
NC No.: 46/AM11 Dated: 21.02.2011	Adv. Lic. No. 0310425050 Dated 29.03.2007	RLA F. No. 03/95/040/01132/AM07	

Request: Review of decision taken in NC Meeting No. 38/87-ALC1/2007 dated 30.01.2008”.

Decision: A copy of representation of firm was forwarded to D/o C&PC on 15.11.2010. Comments of T.A. still awaited.
Deferred for two weeks.

ONLINE CASES

1	Case No.: 4/30/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC, followed by reminder from DGFT on 03.02.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:1/31/87-ALC1/2010	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved														
HQ File :01/87/050/00280/AM11/	RLA File :05/24/040/00103/AM11/	Lic.No/Date:0510275381 21.10.2010	Defer Date:														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td></td><td></td><td>63/0- Polyurethane Resin Contains 30% +/- 1% Resin/ Total Solid Content in</td><td></td><td></td><td></td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)			63/0- Polyurethane Resin Contains 30% +/- 1% Resin/ Total Solid Content in				
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)											
		63/0- Polyurethane Resin Contains 30% +/- 1% Resin/ Total Solid Content in															

1	39095000	Relevant Solvents	35700.000	K.G	6813450.00	151410.00 US\$
				Total	6,813,450.00	151,410.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39072090	POLYOL RESIN (GX-20K/GX-40K/GX-2KP)	8925.000	K.G	2654434.00	57705.08 US\$	Value & Qty
2	29299000	DESMODUR-I (DIISOCYANAYE)	1434.780	K.G	766334.00	16659.42 US\$	Value & Qty
3	29212990	DABCO (TRIETHYLENE DIAMINE)	10.710	K.G	22129.00	481.06 US\$	Value & Qty
4	29213090	DIAMINE (VESTAMINE IPD)	273.110	K.G	105405.00	2291.42 US\$	Value & Qty
5	29153990	N-PROPYL ACETATE (SES-511)	20652.450	K.G	1849675.00	40210.32 US\$	Value & Qty
6	29051220	ISOPROPYL ALCOHAL (IPA)	5265.750	K.G	484449.00	10531.50 US\$	Value & Qty
7	29059000	AMINES	157.290	K.G	36178.00	786.47 US\$	Value & Qty
				Total	5,918,604.00	128,665.27	

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 03.02.2011 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin containing 30%+/-1% Resin/Total Solid Content in Relevant Solvents	1 kg	1. Polyol (GX-40K/GX-20K)	0.2500 kg
		2. Diisocyanate (Desmodur-1)	0.0401 kg
		3. Dabco (Triethylene Diamine)	0.0003 kg
		4. Diamine (Vestamine IPD)	0.0076 kg
		5. N-Propyl Acetate	0.5785 kg
		6. Isopropyl Alcohol	0.1475 kg

7. Amines

0.0044 kg

3	Case No.:2/35/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00314/AM11/	RLA File :03/95/040/00487/AM11/	Lic.No/Date:0310601586 16.11.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

4

Case No.:13/38/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved																																													
HQ File :01/87/050/00356/AM11/	RLA File :07/24/040/00333/AM11/	Lic.No/Date:0710075783 01.12.2010	Defer Date:																																													
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39011090</td><td>63/0- Polypropylene Compound (containing 30% Polypropylene and 70% Calcium Carbonate)</td><td>44000.000</td><td>K.G</td><td>1281632.00</td><td>29128.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,281,632.00</td><td>29,128.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39021000</td><td>Polypropylene Granules</td><td>13464.000</td><td>K.G</td><td>846347.00</td><td>18850.00 US\$</td><td>Qty</td></tr><tr><td>2</td><td>28365000</td><td>Calcium Carbonate</td><td>30800.000</td><td>K.G</td><td>200523.00</td><td>4466.00 US\$</td><td>Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39011090	63/0- Polypropylene Compound (containing 30% Polypropylene and 70% Calcium Carbonate)	44000.000	K.G	1281632.00	29128.00 US\$					Total	1,281,632.00	29,128.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39021000	Polypropylene Granules	13464.000	K.G	846347.00	18850.00 US\$	Qty	2	28365000	Calcium Carbonate	30800.000	K.G	200523.00	4466.00 US\$	Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																										
1	39011090	63/0- Polypropylene Compound (containing 30% Polypropylene and 70% Calcium Carbonate)	44000.000	K.G	1281632.00	29128.00 US\$																																										
				Total	1,281,632.00	29,128.00																																										
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																									
1	39021000	Polypropylene Granules	13464.000	K.G	846347.00	18850.00 US\$	Qty																																									
2	28365000	Calcium Carbonate	30800.000	K.G	200523.00	4466.00 US\$	Qty																																									

				Total	1,046,870.00	23,316.00	
--	--	--	--	--------------	--------------	-----------	--

Decision: With D/o C&PC OM No. 46011/01/2011-PC.II dated 02.02.2011 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Compound (Containing 30+/-1% Polypropylene and 70+/-1 Calcium Carbonate)	1 kg	1. Polypropylene Granules	0.306 kg
		2. Calcium Carbonate	0.700 kg

5	Case No.:16/46/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00450/AM11/	RLA File :05/24/040/00225/AM11/	Lic.No/Date:0510278435 02.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

6	Case No.:15/44/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00421/AM11/	RLA File :31/24/040/00048/AM11/	Lic.No/Date:3110045761 03.12.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.01.2011. Comments awaited.			

	Case No.:16/44/87-ALC1/2010	Party Name:DSM ENGINEERING	Meet No/Date:46/87-ALC1/2010	Status: Deferred
--	------------------------------------	----------------------------	------------------------------	-------------------------

7		PLASTICS (INDIA) PVT. LTD	21.02.2011	
	HQ File :01/87/050/00422/AM11/	RLA File :31/24/040/00163/AM11/	Lic.No/Date:3110045759 03.12.2010	Defer Date:02.03.2011
Decision: Copy of application forwarded to D/o C&PC on 28.01.2011. Comments awaited.				

8

Case No.:21/44/87-ALC1/2010		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:46/87-ALC1/2010 21.02.2011		Status : Approved	
HQ File :01/87/050/00427/AM11/		RLA File :31/24/040/00170/AM11/		Lic.No/Date:3110045760 03.12.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND		16000.000	K.G	2727560.00	61990.00 US\$
					Total	2,727,560.00	61,990.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	POLYESTER CHIPS	10254.400	K.G	999116.96	22252.05 US\$	Value & Qty
2	70191100	GLASS FIBER	5768.000	K.G	290061.18	6460.16 US\$	Value & Qty
3	29159090	TEGMER 804 A	40.000	K.G	18516.76	412.40 US\$	Value & Qty
4	29159090	SODIUM BENZOATE	82.400	K.G	6955.55	154.91 US\$	Value & Qty
5	32064990	MASTERBATCH PE 48/93	336.000	K.G	51293.76	1142.40 US\$	Value & Qty
				Total	1,365,944.21	30,421.92	
Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 20.01.2011 handed over in the Meeting by Technical							

Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite AV 2372 Natural 35% Glass Fiber Reinforced Polyethylene Terephthalate (PET) Compound	1 kg	1. Polyester (PET) Chips	0.6409 kg
		2. Glassfiber	0.3605 kg
		3. TEGMER 804A	0.0025 kg
		4. Sodium Benzoate	0.0051 kg
		5. Masterbatch	0.0210 kg

9	Case No.:7/44/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00413/AM11/	RLA File :03/94/040/00805/AM11/	Lic.No/Date:0310605136 08.12.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/12/2011 dated 15.02.2011 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

10	Case No.:14/44/87-ALC1/2010	Party Name:BLS POLYMERS LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00420/AM11/	RLA File :05/23/040/00188/AM11/	Lic.No/Date:0510278871 08.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.01.2011. Comments awaited.			

	Case No.:2/39/87-ALC1/2010	Party Name:FLEXITUFF	Meet No/Date:46/87-ALC1/2010	Status: Approved
--	-----------------------------------	----------------------	------------------------------	-------------------------

	INTERNATIONAL LTD.,	21.02.2011	
HQ File :01/87/050/00367/AM11/	RLA File :11/24/040/00058/AM11/	Lic.No/Date:1110023752 14.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	63/0- REVERSE PRINTED BOPP WOVEN BAGS NET CONTAINES:-1.PP GRANULES-300.00 M.T. 2.PP FOR LAMINATION-100 .000M.T. 3. TITANIUM DIOXIDE-40.000 M.T. 4 BOPP FILM-25.00 M.T. 5.COLOUR PIGMENTS(MASTER BATCH)-10.000 M.T. 6.U.V.STABILIZER-20.000 M.T. 7. RESIN(P.U.RESIN)-5.000 M.T 8.PAACKING MATERIAL-PP GRANULES-5.000 M.T.	500.000	M.T	61725625.00	1337500.00 US\$
				Total	61,725,625.00	1,337,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	PP GRANULES	330.000	M.T	22082775.00	478500.00 US\$	Value & Qty
2	39021000	PP FOR LAMINATION	105.000	M.T	7074795.00	153300.00 US\$	Value & Qty
3	28230010	TITANIUM DIOXIDE	42.000	M.T	5233410.00	113400.00 US\$	Value & Qty
4	39202020	BOPP FILM	26.250	M.T	2422875.00	52500.00 US\$	Value & Qty
5	32061900	COLOUR PIGMENTS(MASTER BATCH)	10.500	M.T	6300000.00	136511.38 US\$	Value & Qty
6	38123090	U.V.STABILIZER	20.400	M.T	7531680.00	163200.00 US\$	Value & Qty
7	39095000	RESIN(P.U.RESIN)	5.250	M.T	2362500.00	51191.77 US\$	Value & Qty
8	39021000	PACKING MATERIAL-PP GRANULES	5.250	M.T	351317.00	7612.50 US\$	Value & Qty
				Total	53,359,352.00	1,156,215.65	

Decision: With D/o C&PC OM No. 46011/39/2009-PC.II dated 21.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reverse Printed BOPP	1 kg	1. PP Granules	0.6600 kg

Woven Bags	2. PP Granules (for Lamination)	0.2100 kg
	3. Titanium Dioxide	0.0840 kg
	4. BOPP Film	0.0525 kg
	5. Colour Pigments (Master Batch)	0.0210 kg
	6. UV Stabilizer	0.0408 kg
	7. Resin (PU Resin)	0.0105 kg

12	Case No.:7/39/87-ALC1/2010	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00372/AM11/	RLA File :05/24/040/00318/AM11/	Lic.No/Date:0510279687 16.12.2010	Defer Date:02.03.2011
	Decision: Copy of application has already been forwarded to D/o C&PC on 19.01.2011. However, Technical Representative of D/o C&PC informed Committee that he still has not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.			

13	Case No.:8/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00373/AM11/	RLA File :17/24/040/00111/AM09/	Lic.No/Date:1710003618 16.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.			

14	Case No.:9/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00374/AM11/	RLA File :17/24/040/00152/AM08/	Lic.No/Date:1710003623 20.12.2010	Defer Date:09.03.2011

Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.

15	Case No.:10/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00375/AM11/	RLA File :17/24/040/00166/AM08/	Lic.No/Date:1710003625 21.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

16	Case No.:11/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00376/AM11/	RLA File :17/24/040/00019/AM09/	Lic.No/Date:1710003628 21.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

17	Case No.:12/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00377/AM11/	RLA File :17/24/040/00044/AM10/	Lic.No/Date:1710003629 21.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

18	Case No.:9/44/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00415/AM11/	RLA File :03/95/040/00634/AM11/	Lic.No/Date:0310607236 21.12.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.01.2011. Comments awaited.			

19

Case No.:1/40/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Rejected
HQ File :01/87/050/00378/AM11/	RLA File :04/24/040/00254/AM11/	Lic.No/Date:0410120069 23.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- PLASTIC TRAYS.	329000.000	K.G	60930800.00	1346537.02 US\$
				Total	60,930,800.00	1,346,537.02

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39159090	PS PLASTIC SCRAP.	140000.000	K.G	8270080.00	179200.00 US\$	Value & Qty
2	39031990	HIPS (High Impact Polystyrene).	210000.000	K.G	16475550.00	357000.00 US\$	Value & Qty
				Total	24,745,630.00	536,200.00	

Decision: The Committee discussed the case in light of written comments of D/o C&PC OM No. 46011/107/2008-PC.II dated 10.02.2011 handed over in the Meeting and observed that the item of export is Polystyrene Plastic Trays and the firm has applied for the import of Polystyrene Plastic Scrap. The import of Plastic waste/scrap is governed by Public Notice No. 392(PN)/92-97 dated 01.01.1997 and Policy Circular No. 20/2002-2007 dated 12.03.2003. As per these guidelines mentioned in Pubic Notice and Policy Circular, the import of plastic waste/scrap is allowed to those units, who are actual users and have set up their units prior to 19.06.1998. In the present case the firm is holding the Entrepreneur Memorandum No. 330031200465 Part II-Small dated 20.06.2008 issued from District Industries Centre, Kanchipuram.

The firm is not eligible for the plastic waste/scrap in accordance with the Guidelines indicated in Public Notice No. 392 (PN)/92-97 dated 01.01.1997 and Policy Circular No. 20/2002-2007 dated 12.03.2003 specifically as unit has been set up after 19.06.1998. In view of above, the Committee decided to **reject** the case.

Case No.:5/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved
HQ File :01/87/050/00439/AM11/	RLA File :31/24/040/00206/AM11/	Lic.No/Date:3110046171 29.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT	22000.000	K.G	2716286.00	60028.42 US\$
2	39079150	63/0- ARNITE TV 4 240 S P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND	22000.000	K.G	3099724.00	68502.19 US\$
				Total	5,816,010.00	128,530.61

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	3907.915	PBT CHIPS / GRANULES	18059.800	K.G	1808607.70	39189.77 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	4532.000	K.G	234250.02	5075.84 US\$	Value & Qty
3	34049090	LOXOL G-32	68.200	K.G	629.49	13.64 US\$	Value & Qty
4	39079150	PBT CHIPS/ GRANULES	14502.400	K.G	1452350.10	31470.21 US\$	Value & Qty
5	70191100	GLASS FIBER (CHOPPED STRANDS)	4532.000	K.G	234250.02	5075.84 US\$	Value & Qty
6	29159090	CALCIUM STEARATE	56.760	K.G	3929.21	85.14 US\$	Value & Qty
7	34049090	LOXOL	56.760	K.G	523.89	11.35 US\$	Value & Qty
8	39039090	SAYTEX BROMINATED FR	1586.200	K.G	375532.06	8137.21 US\$	Value & Qty
9	28258000	ANTIMONY TRIOXIDE	1586.200	K.G	856476.62	18558.54 US\$	Value & Qty
10	39046100	DYNEON / TEFLON BASED	45.320	K.G	37647.32	815.76 US\$	Value & Qty

11	32064990	SACTOLITH HDS	249.260	K.G	41412.06	897.34 US\$	Value & Qty
12	29159090	SAVNOL	22.660	K.G	209.15	4.53 US\$	Value & Qty
13	29159090	TALC 2050	45.320	K.G	418.30	9.06 US\$	Value & Qty
				Total	5,046,235.94	109,344.23	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2010 dated 19.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glassfibre Reinforced Microsphere based PBT Compound (Arnite TV 4240 P)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fibre	0.2060 kg
		3. Mould Release Agent (Loxiol)	0.0031 kg
2. 20% Glassfibre Reinforced PBT Compound (Arnite TV 4 240 SP)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fibre	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Mould Release Agent (Loxiol)	0.0025 kg
		5. Flame Retardant (Brominated FR)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. Dyneon/Teflon based flow modifier	0.0020 kg
		8. Relevant Colourant	0.0110 kg
		9. Sevnol	0.0010 kg
		10. Talc	0.0020 kg

Case No.: 7/41/87-ALC1/2010	Party Name:SUNDARAM INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Rejected
HQ File :01/87/050/00385/AM11/	RLA File :04/24/040/00271/AM11/	Lic.No/Date:0410120257 31.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40129020	62/0- INDUSTRIAL SOLID TYRES	1210.000	M.T	96800000.00	2061767.84 US\$
				Total	96,800,000.00	2,061,767.84

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40129020	USED INDUSTRIAL SOLID TYRES	1000.000	M.T	25000000.00	522466.04 US\$	Value & Qty
2	40011020	NATURAL RUBBER	206.330	M.T	31981000.00	668359.46 US\$	Value & Qty
3	28030010	CARBON BLACK	124.640	M.T	8101000.00	169299.90 US\$	Value & Qty
4	40021100	SBR	39.200	M.T	4508000.00	94211.08 US\$	Value & Qty
				Total	69,590,000.00	1,454,336.48	

Decision: The Committee deliberated this case in detail and felt that the export product simply indicated Industrial Solid Tyres, whereas the firm intends to import Used Industrial Solid Tyres, carrying out retrading activity and then re-export the same. Committee felt that in case this kind of activity is to be allowed under Duty Exemption Scheme wherein duty free import is allowed, it would be more appropriate, if used tyres are imported first, retrading activities carried out and then exported. However, it may not be possible to monitor the same. In view of this and the sensitivity involved in permitting duty free import of used tyres, Committee decided to **reject** the case.

22	Case No.:12/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00390/AM11/	RLA File :17/24/040/00050/AM09/	Lic.No/Date:1710003675 31.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 04.02.2011. Comments awaited.			

23	Case No.:2/43/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00400/AM11/	RLA File :04/24/040/00269/AM11/	Lic.No/Date:0410120294 31.12.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.01.2011. Comments awaited.			

24	Case No.:4/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00438/AM11/	RLA File :31/24/040/00202/AM11/	Lic.No/Date:3110046241 31.12.2010	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

	Case No.:6/43/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved
	HQ File :01/87/050/00404/AM11/	RLA File :05/23/040/00279/AM11/	Lic.No/Date:0510280954 04.01.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (38000000 Nos) (Using Calendared Plastic Sheet PVC/ABS, PVC/AD 190 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron SDK-1 & other consumable i.e Printing Ink, UV Primer, UV Varnish, offset Image Plates, Washing Chemicals, Printing Rubber Blankets & Punching Tools				190.000	M.T	101175000.00	2130000.00 US\$
							Total	101,175,000.00	2,130,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39201019	Calendared Plastic Sheets (PVC/ABS, PVC/AD) (80+/-10%, 320+/-10% & 800+/-10% Micron SDK-1)	266.000	M.T	64344165.00	1354614.00 US\$	Value & Qty
2	32151190	Printing Inks (Consumables for Printing on cards)	3990.000	K.G	8775150.00	184740.00 US\$	Value & Qty
3	32099090	UV Primer (Consumable for coating on cards)	3990.000	K.G	5703325.00	120070.00 US\$	Value & Qty
4	32099090	UV Varnish (Consumable for coating on cards)	3990.000	K.G	4387575.00	92370.00 US\$	Value & Qty
5	84439990	Wates less offset image Plates (Consumables for Printing Plates)	2280.000	Number	754775.00	15890.00 US\$	Value & Qty
6	34029041	Chemicals NP-1/NA-1/DP-1/PA-F (Consumables for washing of plate)	38.000	Litre	41800.00	880.00 US\$	Value & Qty
7	84439990	Printing Rubber Blankets (Consumable for printing purpose 525 X 414 MM (Thickness 1.62 MM +/- 5%))	418.000	Number	2527950.00	53220.00 US\$	Value & Qty
8	84612019	Punching Tools (Tools to cut plastic sheet)	19.000	Set	1402675.00	29530.00 US\$	Value & Qty
				Total	87,937,415.00	1,851,314.00	

Decision: With D/o C&PC OM No. 46011/80/2008-PC.II dated 27.01.2011 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (for SIM Cards GSM/CDMA)	1 kg	1. Relevant Calendered Plastic Sheet (PVC-ABS/PVC-AD)	1.360 kg
		2. Printing Inks	0.020 kg
		3. UV Primer	0.011 kg
		4. UV Varnish	0.020 kg
		5. Water less offset image plates	0.01 No.
		6. Chemicals NP 1/NA1/DP1/PA-F	0.20 ml
		7. Printing Rubber Blankets (Metal Back)	0.002 No.
		8. Punching Tools	1% of FOB Value of export

26	Case No.:6/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00440/AM11/	RLA File :31/24/040/00219/AM11/	Lic.No/Date:3110046352 10.01.2011	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

27	Case No.:24/46/87-ALC1/2010	Party Name:AMIA TIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00458/AM11/	RLA File :17/24/040/00027/AM11/	Lic.No/Date:1710003695 11.01.2011	Defer Date:09.03.2011

Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.

28	Case No.: 21/46/87-ALC1/2010	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00455/AM11/	RLA File :08/24/040/00306/AM11/	Lic.No/Date:0810095513 13.01.2011	Defer Date:09.03.2011
Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.				

Case No.: 8/43/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved
HQ File :01/87/050/00406/AM11/	RLA File :31/24/040/00171/AM11/	Lic.No/Date:3110046441 14.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON N 24 G6 BLACK 30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND IN BLACK COLOUR	5000.000	K.G	671000.00	15250.00 US\$
2	39079150	63/0- ARNITE TO6 202 BLACK UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN BLACK COLOUR	7000.000	K.G	1148840.00	26110.00 US\$
				Total	1,819,840.00	41,360.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39089090	NYLON 6 CHIPS / GRANULES	3512.500	K.G	443957.17	9887.69 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	1545.000	K.G	77694.96	1730.40 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	77.500	K.G	12179.13	271.25 US\$	Value & Qty

4	29159090	CALCIUM STEARATE	15.500	K.G	1057.84	23.56 US\$	Value & Qty
5	39079150	PBT CHIPS / GRANULES	7203.700	K.G	727753.79	16208.33 US\$	Value & Qty
6	34049090	LOXIOL G- 32	21.000	K.G	2687.27	59.85 US\$	Value & Qty
				Total	1,265,330.16	28,181.08	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 33/87-ALC1/2010 dated 17.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg
2. Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg

30	Case No.:1/44/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00407/AM11/	RLA File :09/24/040/00454/AM11/	Lic.No/Date:0910045196 19.01.2011	Defer Date:09.03.2011
	Decision: D.O. letter sent to Jt. DGFT, Hyderabad on 14.02.2011 for sending application copy. Application still awaited from RLA, Hyderabad. Hence, the Committee decided to issue another D.O. reminder to Jt. DGFT, Hyderabad for sending application expeditiously.			

31	Case No.:2/44/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00408/AM11/	RLA File :03/95/040/00748/AM11/	Lic.No/Date:0310611688 19.01.2011	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.02.2011. Comments awaited.			

32	Case No.:3/44/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00409/AM11/	RLA File :03/95/040/00750/AM11/	Lic.No/Date:0310611672 19.01.2011	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.02.2011. Comments awaited.			

33	Case No.:15/46/87-ALC1/2010	Party Name:RALLIS INDIA LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00449/AM11/	RLA File :03/95/040/00747/AM11/	Lic.No/Date:0310612118 21.01.2011	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

34	Case No.:17/46/87-ALC1/2010	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00451/AM11/	RLA File :32/24/040/00054/AM11/	Lic.No/Date:3210046704 25.01.2011	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

35	Case No.:1/46/87-ALC1/2010	Party Name:TIJARIA POLYPIPES LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00435/AM11/	RLA File :13/24/040/00033/AM11/	Lic.No/Date:1310034486 01.02.2011	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

36	Case No.:2/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00436/AM11/	RLA File :09/24/040/00494/AM11/	Lic.No/Date:0910045400 03.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

37	Case No.:3/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00437/AM11/	RLA File :09/24/040/00492/AM11/	Lic.No/Date:0910045401 03.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Case No.:7/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status : Approved
HQ File :01/87/050/00441/AM11/	RLA File :31/24/040/00236/AM11/	Lic.No/Date:3110046762 03.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV6 241 SN 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	12000.000	K.G	2943942.00	65860.00 US\$
2	39076020	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE COMPOUND	9000.000	K.G	1604283.00	35890.00 US\$
				Total	4,548,225.00	101,750.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES	7749.600	K.G	766838.42	16816.63 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	2472.000	K.G	126249.98	2768.64 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH	123.600	K.G	17472.10	383.16 US\$	Value & Qty
4	34049090	LOXIO G - 32	31.200	K.G	2845.44	62.40 US\$	Value & Qty
5	29036990	SAYTEX	1063.200	K.G	431489.09	9462.48 US\$	Value & Qty
6	28258000	ANTIMONY TRIOXIDE	796.800	K.G	425108.74	9322.56 US\$	Value & Qty
7	39046100	DYNEON	123.600	K.G	108454.98	2378.40 US\$	Value & Qty
8	39079150	PET/POLYESTER CHIPS	5836.500	K.G	577533.35	12665.21 US\$	Value & Qty
9	70191100	GLASS FIBER (CHOPPED STRANDS)	3244.500	K.G	165703.10	3633.84 US\$	Value & Qty
10	29159090	TEGMER 804 A	22.500	K.G	8885.16	194.85 US\$	Value & Qty
11	29159090	SODIUM BENZOATE	45.900	K.G	2093.04	45.90 US\$	Value & Qty

12	32064990	MASTERBATCH PE 48/93	189.000	K.G	26717.04	585.90 US\$	Value & Qty
				Total	2,659,390.44	58,319.97	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2010 dated 28.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound (Arnite TV4 6241SN)	1 kg	1. PBT Chips / Granules	0.64580 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Mould Release Agent (Loxiol)	0.00260 kg
		5. Flame Retardant (Brominated Flame Retardant)	0.08860 kg
		6. Flame Retardant (Antimony Trioxide Base)	0.06640 kg
		7. Flow Modifier (Dyneon Teflon Based)	0.01030 kg
2. 35% Glass Fiber Reinforced Polyethylene Terptahlate (PET) Compound (Arnite AV2 372)	1 kg	1. PET Chips/Polyester Chips	0.6409 kg
		2. Glass Fiber	0.3605 kg
		3. Termer 804 A (Neculeating Agent)	0.0025 kg
		4. Crystaling Agent (Sodium Benzoate)	0.0051 kg
		5. Colourant (Black	0.0210 kg

Masterbatch)

Case No.:8/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved
HQ File :01/87/050/00442/AM11/	RLA File :31/24/040/00237/AM11/	Lic.No/Date:3110046763 03.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K224 G6 BLACK 30% GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND IN BLACK COLOUR	60000.000	K.G	8224800.00	184000.00 US\$
				Total	8,224,800.00	184,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES	42150.000	K.G	5612356.80	123078.00 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	18540.000	K.G	946874.88	20764.80 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	930.000	K.G	131464.80	2883.00 US\$	Value & Qty
4	29159090	CALCIUM STEARATE	186.000	K.G	12892.03	282.72 US\$	Value & Qty
				Total	6,703,588.51	147,008.52	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 41/87-ALC1/2009 dated 06.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/ Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

Case No.:9/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved
HQ File :01/87/050/00443/AM11/	RLA File :31/24/040/00231/AM11/	Lic.No/Date:3110046764 03.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K 222 KG V4 BLACK NYLON 6, 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER / GRANULES GRADE K 222 KG V4 COLOUR BLACK	78363.000	K.G	13321812.00	298027.11 US\$
				Total	13,321,812.00	298,027.11

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS / GRANULES	52496.310	K.G	6989989.21	153289.24 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	16142.780	K.G	824443.96	18079.91 US\$	Value & Qty
3	32064990	MASTERBATCH PE 48/93	807.170	K.G	114097.15	2502.13 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE	9685.670	K.G	799416.20	17531.06 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	1581.990	K.G	109651.05	2404.63 US\$	Value & Qty
				Total	8,837,597.57	193,806.97	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon K 222 KG V4 Black Nylon 6, 20% Moulding Powder/Granules Glass Filled Flame Retardant Grade K 222 KG V4 Colour Black	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Halogenated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

41	Case No.:10/46/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00444/AM11/	RLA File :05/24/040/00366/AM11/	Lic.No/Date:0510283196 04.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

42	Case No.:11/46/87-ALC1/2010	Party Name:ARMOR PLAST LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00445/AM11/	RLA File :07/24/040/00434/AM11/	Lic.No/Date:0710077153 04.02.2011	Defer Date:09.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 15.02.2011. Comments awaited.			

43	Case No.:12/46/87-ALC1/2010	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00446/AM11/	RLA File :05/24/040/00335/AM11/	Lic.No/Date:0510283111 04.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:13/46/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Approved
	HQ File :01/87/050/00447/AM11/	RLA File :05/24/040/00362/AM11/	Lic.No/Date:0510283127 04.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND)SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	33.000	M.T	4212450.00	91575.00 US\$
				Total	4,212,450.00	91,575.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	29.040	M.T	3439788.00	74778.00 US\$	Value & Qty
2	38122090	STABLIZER(HANSA DIS T4)	0.726	M.T	63452.40	1379.40 US\$	Value & Qty
3	29270090	BLOWING AGENT	0.752	M.T	89939.20	1955.20 US\$	Value & Qty
4	29096000	D.C.P.(DI CUMYL PEROXIDE)	0.406	M.T	53226.60	1157.10 US\$	Value & Qty
				Total	3,646,406.20	79,269.70	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 37/87-ALC1/2010 dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound (Odourless/smell free Grades in various colours)	1 MT	1. EVA Resin	0.8800 MT
		2. Stabilizer	0.0220 MT
		3. Blowing Agent	0.0228 MT
		4. Di Cumyl Peroxide	0.0098 MT
		5. Calcium Carbonate	0.0667 MT

45	Case No.:19/46/87-ALC1/2010	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00453/AM11/	RLA File :02/24/040/00172/AM11/	Lic.No/Date:0210154589 07.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

46	Case No.:20/46/87-ALC1/2010	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00454/AM11/	RLA File :02/24/040/00192/AM11/	Lic.No/Date:0210154601 07.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

47	Case No.:14/46/87-ALC1/2010	Party Name:MIL INDUSTRIES LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00448/AM11/	RLA File :04/24/040/00292/AM11/	Lic.No/Date:0410121360 08.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

48	Case No.:18/46/87-ALC1/2010	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00452/AM11/	RLA File :05/24/040/00378/AM11/	Lic.No/Date:0510283437 08.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

49	Case No.:22/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00456/AM11/	RLA File :09/24/040/00493/AM11/	Lic.No/Date:0910045478 08.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

50	Case No.:23/46/87-ALC1/2010	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:46/87-ALC1/2010 21.02.2011	Status: Deferred
	HQ File :01/87/050/00457/AM11/	RLA File :05/24/040/00372/AM11/	Lic.No/Date:0510283450 09.02.2011	Defer Date:09.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
